



IN THE HIGH COURT OF KARNATAKA, AT DHARWAD
DATED THIS THE 10TH DAY OF APRIL, 2026
BEFORE
THE HON'BLE MS. JUSTICE JYOTI M
WRIT PETITION NO. 100690 OF 2026 (LA-RES)

BETWEEN:

1. MALLAPPA S/O: APPANNA MEESHI,
AGE: 51 YEARS, OCC: AGRICULTURE,
2. BASAPPA S/O: APPANNA MEESHI,
AGE: 49 YEARS, OCC: AGRICULTURE,
3. ANNAPPA S/O: APPANNA MEESHI,
AGE: 59 YEARS, OCC: AGRICULTURE,
4. MEERASAB S/O: KHUTUBUDDIN AINAPUR,
AGE: 51 YEARS, OCC: AGRICULTURE,
5. MUSTAPA S/O: MIRASAB AINAPUR,
AGE: 24 YEARS, OCC: AGRICULTURE,
6. BAHUBALI S/O: SIDDAPPA SHANAWAD,
AGE: 47 YEARS, OCC: AGRICULTURE,
7. PRAKASH S/O: LAXMAN SHANAWAD,
AGE: 71 YEARS, OCC: AGRICULTURE,
8. BHARTESH S/O: SIDDAPPA SHANAWAD,
AGE: 55 YEARS, OCC: AGRICULTURE,
R/O: SHIRAHATTI, TQ: ATHANI, DIST: BELAGAVI.

KUTUBUDDIN S/O: RAJESAB AINAPUR,
SINCE DECEASED BY HIS LR'S.,
9. HUSEN S/O: KUTUBUDDIN AINAPUR,
AGE: 50 YEARS, OCC: AGRICULTURE,





10. LADASAB S/O: RAJESAB MANTUR,
AGE: 63 YEARS, OCC: AGRICULTURE,
R/O: SHIRAHATTI, TQ: ATHANI, DIST: BELAGAVI.
11. RAJESAB S/O: NABISAB MANTUR,
AGE: 46 YEARS, OCC: AGRICULTURE,
12. ASHABI W/O: MEERASAB MANTUR,
AGE: 70 YEARS, OCC: AGRICULTURE,
13. KALLAPPA S/O: BHIMAPPA SANADI,
AGE: 51 YEARS, OCC: AGRICULTURE,
14. SURESH S/O: BHIMAPPA SANADI,
AGE: 47 YEARS, OCC: AGRICULTURE,
15. LOHIT S/O: SHANKAR SANADI,
AGE: 24 YEARS, OCC: AGRICULTURE,
16. BHIMANNA S/O: SHANKAR SANADI,
AGE: 28 YEARS, OCC: AGRICULTURE,
17. SUDEEP S/O: SHANKAR SANADI,
AGE: 21 YEARS, OCC: AGRICULTURE,
18. HANAMANT S/O: SHIVAPPA HUNNUR,
AGE: 75 YEARS, OCC: AGRICULTURE,
19. VENKAVVA W/O: KALLAPPA GAIBI,
AGE: 72 YEARS, OCC: AGRICULTURE,
20. SURESH S/O: RAVASAB KURANDAVAD,
AGE: 44 YEARS, OCC: AGRICULTURE,

KASHAVVA W/O AVVANNA ITI,
SINCE DECEASED BY HER LR'S.,
21. MAHADEV S/O: AVVANNA ITI,
AGE: 55 YEARS, OCC: AGRICULTURE,



22. SANGAMESH S/O: CHANNAPPA YALIGOUD,
AGE: 27 YEARS, OCC: AGRICULTURE,
23. ARIHANT S/O: RAYAPPA YALIGOUD,
AGE: 41 YEARS, OCC: AGRICULTURE,

MALLAPPA S/O: LAXMAN BALOJ,
SINCE DECEASED BY HIS LR'S.,
24. CHANDRIKA W/O: MALLAPPA BALOJ,
AGE: 35 YEARS, OCC: AGRICULTURE,
25. AKBAR S/O: SIRAJ AINAPUR,
AGE: 44 YEARS, OCC: AGRICULTURE,
26. SHANKAR S/O: BALAPPA TELI,
AGE: 80 YEARS, OCC: AGRICULTURE,
27. SURESH S/O: HANAMANT AMBI,
AGE: 41 YEARS, OCC: AGRICULTURE,
28. NINGAPPA S/O: HANAMANT AMBI,
AGE: 39 YEARS, OCC: AGRICULTURE,
29. MAHESH S/O: HANAMANT AMBI,
AGE: 38 YEARS, OCC: AGRICULTURE,
30. KOMAVVA W/O: SURESH GANIGER,
AGE: 39 YEARS, OCC: AGRICULTURE,
31. HANAMANT S/O: NINGAPPA AMBI,
AGE: 73 YEARS, OCC: AGRICULTURE,
32. RAMESH S/O: GOPAL JOSHI,
AGE: 59 YEARS, OCC: AGRICULTURE,
33. MAHADEV S/O: LAXMAN ATHANI,
AGE: 60 YEARS, OCC: AGRICULTURE,
34. VINOD S/O: MALLIKARJUN ATHANI,
AGE: 24 YEARS, OCC: AGRICULTURE,



35. DUNDAPPA S/O: JAYAVANT SHEDABAL,
AGE: 76 YEARS, OCC: AGRICULTURE,
 36. BOURAVVA W/O: MAHADEV CHANAL,
AGE: 39 YEARS, OCC: AGRICULTURE,
 37. MUTTAVVA W/O: RAMAPPA DEYAGOUDA,
AGE: 40 YEARS, OCC: AGRICULTURE,
 38. DRAKSHAYANI W/O: MALLAPPA KONNUR,
AGE: 58 YEARS, OCC: AGRICULTURE,
 39. KALAVATI W/O: SADASHIV ITI,
AGE: 68 YEARS, OCC: AGRICULTURE,
 40. MOHAN S/O: SADASHIV ITI,
AGE: 44 YEARS, OCC: AGRICULTURE,
 41. RAMAPPA S/O: TAVANAPPA NANDESHWAR,
AGE: 62 YEARS, OCC: AGRICULTURE,
 42. JAGADISH S/O: MALLAPPA SAVALGI,
AGE: 48 YEARS, OCC: AGRICULTURE,
 43. KESHAV S/O: GOPAL JOSHI,
AGE: 56 YEARS, OCC: AGRICULTURE,
 44. UMA S/O: BAHUBALI SAPTASAGAR,
AGE: 37 YEARS, OCC: AGRICULTURE,
 45. KALLAPPA S/O: MUTTAPPA NAVI,
AGE: 62 YEARS, OCC: AGRICULTURE,
 46. VRUSHABH S/O: RAVENDRA SHIRAGUPPI,
AGE: 31 YEARS, OCC: AGRICULTURE,
- CHIDANANDA S/O: VITHOBHA NIDONI,
SINCE DECEASED BY HIS LR'S.,



HC-KAR

47. ANILKUMAR S/O: CHIDANAND NIDONI,
AGE: 47 YEARS, OCC: AGRICULTURE,

BALAPPA S/O: BHIMAPPA KHAVATAKOPPA,
SINCE DECEASED BY HIS LR'S.,
48. PARIS S/O: BALAPPA KHAVATAKOPPA,
AGE: 48 YEARS, OCC: AGRICULTURE,
49. SHEKAR S/O: MAHADEV MADIVAL,
AGE: 37 YEARS, OCC: AGRICULTURE,
50. RAJASHREE W/O: MAHAVEER TEERTH,
AGE: 49 YEARS, OCC: AGRICULTURE,
51. SANMATI W/O: PARIS SHIRAHATTI,
AGE: 42 YEARS, OCC: AGRICULTURE,
52. CHINNAPPA S/O: AVVANNA TIRTH,
AGE: 59 YEARS, OCC: AGRICULTURE,
53. ARAVIND S/O: GOPAL JOSHI,
AGE: 64 YEARS, OCC: AGRICULTURE,
54. BABASAHEB S/O: KALLAPPA MANAGULI,
AGE: 54 YEARS, OCC: AGRICULTURE,
55. RAJU S/O: SIDDAPPA HIPPARAGI,
AGE: 37 YEARS, OCC: AGRICULTURE,
56. SIDDAPPA S/O: NINGAPPA HIPPARAGI,
AGE: 60 YEARS, OCC: AGRICULTURE,
57. PARAPPA S/O: KALLAPPA MANAGULI,
AGE: 82 YEARS, OCC: AGRICULTURE,
58. SHIVANAND S/O: MALLAPPA MADIVAL,
AGE: 44 YEARS, OCC: AGRICULTURE,
59. ARJUN S/O: DATTU KSHIRASAGAR,
AGE: 45 YEARS, OCC: AGRICULTURE,



60. BABASAB S/O: DATTU KSHIRASAGAR,
AGE: 40 YEARS, OCC: AGRICULTURE,
61. AKSHATA W/O: MAHABAL SHEDABAL,
AGE: 41 YEARS, OCC: AGRICULTURE,
62. SHREESHAIL S/O: BALAPPA HALYAL,
AGE: 54 YEARS, OCC: AGRICULTURE,

ALL ARE R/O: SHIRAHATTI, TQ: ATHANI,
DIST: BELAGAVI, PIN CODE-591 304.

... PETITIONERS

(BY SRI. B.V. PATIL, ADVOCATE)

AND:

1. THE SECRETARY,
GOVERNMENT OF KARNATAKA,
FINANCE DEPARTMENT,
VIDHANA SOUDHA
BENGALURU-560 001.
2. THE PRINCIPAL SECRETARY,
GOVERNMENT OF KARNATAKA,
DEPARTMENT OF REVENUE,
VIKAS SOUDHA,
BENGALURU-560 001.
3. THE COMMISSIONER,
GOVT. OF KARNATAKA,
REHABILITATION AND RECONSTRUCTION,
UPPER KRISHNA PROJECT,
NAVANAGAR, BAGALKOT-587 103.
4. THE MANAGING DIRECTOR,
GOVT. OF KARNATAKA,
REHABILITATION AND RECONSTRUCTION,
UPPER KRISHNA PROJECT,
NAVANAGAR, BAGALKOT-587 103.



5. THE SPECIAL DEPUTY COMMISSIONER,
GOVT. OF KARNATAKA,
REHABILITATION AND RECONSTRUCTION,
UPPER KRISHNA PROJECT,
JAMKHANDI-587 301, DIST. BAGALKOT.
6. THE ADDITIONAL SPECIAL
LAND ACQUISITION OFFICER,
UPPER KRISHNA PROJECT [UKP],
JAMKHANDI-587 301, DIST. BAGALKOT.
7. MANAGING DIRECTOR,
THE BHAGYA JAL NIGAM LIMITED,
OFFICE ANNEXURE BUILDING, 3RD FLOOR,
K.R. CIRCLE, BENGALURU-560 001.

... RESPONDENTS

(BY SMT. NANDINI B. SOMAPUR, AGA FOR R1 TO R6;
SRI. CHETAN MUNNOLI, ADVOCATE FOR R7)

THIS WRIT PETITION IS FILED UNDER ARTICLES 226 AND
227 OF THE CONSTITUTION OF INDIA, SEEKING CERTAIN
RELIEFS.

THIS WRIT PETITION IS LISTED FOR PRELIMINARY
HEARING, THIS DAY, AN ORDER IS MADE AS UNDER:

ORAL ORDER

Sri.B.V.Patil., counsel for the petitioners, Smt.Nandini
B.Somapur, AGA for respondents 1 to 6 and Sri.Chetan Munnoli.,
counsel for respondent No.7 have appeared in person.

2. Though the petition is listed for preliminary hearing,
with consent, it is heard.



3. Counsel for the petitioners submits that the petition may be disposed of in terms of the order dated 04.12.2025 passed by the Co-ordinate Bench of this Court in Writ Petition Nos.106191 of 2024 C/w 107317 of 2024.

4. Urging other contentions, AGA submits that a suitable order may be passed.

5. Heard the arguments and perused the papers with care.

6. Taking note of the issue involved in the present writ petition, the writ petition is **disposed of** in terms of the order passed by the Co-ordinate Bench of this Court in Writ Petition Nos.106191 of 2024 C/w 107317 of 2024.

7. The benefit of the Government order dated 09.10.2025 vide Annexure-D shall be accorded to the petitioners in accordance with the law, if not already paid, in terms of the Government Order by drawing a consent award *qua* the petitioners as expeditiously as possible from the date of receipt of certified copy of this order.



8. The petitioners are directed to appear before the concerned SLAO on **05.05.2026 at 11:00 a.m.**, and on appearance of the petitioners, the concerned SLAO shall act in accordance with the Government order and disburse the award amount.

9. With above observations, the writ petition stands ***disposed of.***

**Sd/-
(JYOTI M)
JUDGE**

RH
LIST NO.: 1 SL NO.: 5